

of houses for tribals under Indira Awas Yojana;

(b) if so, the details thereof;

(c) whether the Central Government have received any request from the Government of Gujarat in this regard; and

(d) if so, the details thereof, alongwith the proposals accepted by the Central Government and the amount provided so far, for this purpose?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI YERRAN NAIDU K.): (a) Yes, Sir.

(b) Under Indira Awas Yojana(IAY), houses are provided to the Scheduled Castes/Scheduled Tribes, freed bonded labourers and non-SC/ST rural poor below the poverty line free of Cost. Since inception of the scheme in the year 1985-86 till 1992-93, the houses were provided free of cost to SC/ST and freed bonded labourers only. From 1993-94, its scope has been extended to cover non-SC/ST rural poor subject to the condition that the benefits to non-SC/ST people will not exceed 40% of the total allocation. Till 1995-96, 2263161 houses have been constructed for SC/ST with an expenditure of Rs. 2783.02 crores.

(c) No, Sir.

(d) Question does not arise.

Power crisis in Madhya Pradesh

*132. SHRI GHUFRAN AZAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned "Madhya Pradesh facing power crisis" reported in the Statesman dated the 2nd June, 1996;

(b) if so, whether several MOUs signed between the State Government and various private parties are awaiting clearance from the Central Government;

(c) whether delay on the part of the Central Government has worsened the power situation in the State; and

(d) if so, what is Government's reactions thereto?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) Yes, Sir.

(b) No, Sir.

(c) and (d) Do not arise.

Uniform commercial power tariff for agriculture sector

*133. SHRI JALALUDIN ANSARI: SHRI GAYA SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether Government are considering any proposal to enforce a uniform commercial power tariff for the agriculture sector all over the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) No, Sir.

(b) Does not arise.

Development of Cities as Counter Magnet Cities

*134. SHRI SANJAY DALMIA : Will the PRIME MINISTER be pleased to state:

(a) the facilities proposed to be provided to the cities being developed as Counter Magnet Cities under the National Capital Region;

(b) the manner in which the same is proposed to be implemented;

(c) the details of the amount proposed to be spent and the time limit fixed therefor; and

(d) the amount released so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U.